

Shri Barman: May I know in which year the experiments on coffee plantation in West Bengal had been commenced?

Shri Karmarkar: I have not got the year with me. I would like to have notice.

Shri V. P. Nayar: The hon. Minister said that some attempts were made to grow coffee in Bihar and other places. May I know whether any attempts were made at the instance of the Government of India to evolve new varieties of coffee which will resist the vicissitudes of climate and, if so, what were the results?

Shri Karmarkar: I have no information on that point.

BICYCLE INDUSTRY

*1628. **Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any subsidy has been given to any of the cycle factories started in India during the post-war period; and

(b) the total amount of capital invested in this enterprise?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Precise information is not available. The capital invested in the organised section is about Rs. 1.5 crores.

Pandit D. N. Tiwary: May I know what part of this amount of capital is foreign and what part Indian?

Shri T. T. Krishnamachari: I have no information.

Pandit D. N. Tiwary: May I know what attempt is made to bring the indigenous cycle manufacture to the level of the foreign cycle manufacture?

Shri T. T. Krishnamachari: As a matter of fact, the cycles that are manufactured in India are as good as the foreign cycles.

Shri Sadhan Gupta: May I know how much of foreign capital is invested in the cycle industry in India; and how much of it is British capital?

Shri T. T. Krishnamachari: I have no information.

Shri Meghnad Saha: May I know whether any complaint has been received from the cycle industry that they cannot manufacture properly on account of the dearth of steel?

Shri T. T. Krishnamachari: Not in those precise terms, Sir.

EVACUEE PROPERTY

*1629. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have received any representation for the postponement of action on disposal of evacuee mortgaged property till a final decision has been taken on all the evacuee properties; and

(b) if so, what action Government have taken on the representation?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). Yes, certain representations were received though they did not specifically relate to mortgaged property. As the postponement of separation of evacuee and non-evacuee interests would have retarded the scheme of the Act and as, in any case, the allottees will not be dispossessed, the suggestion for postponement was not accepted.

Shri Gidwani: Have Government information whether the same rents that were being charged by the Custodian are being charged now or whether enhanced rents are charged?

Shri J. K. Bhonsle: I cannot say. Once the property is purchased, the normal tenancy rules prevail.

POWER SUPPLY FROM TILAYA AND BOKARO

*1630. **Shri B. K. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) the loads developed in the Tilaya and Bokaro plants in the Damodar Valley Project;